



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27<sup>th</sup> September, 2022

### NOTICE

Please take notice that the following matters listed on 28.09.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 482 of 2021 & I.A. No. 1273 & 1274 of 2021 & 605 of 2022  (PH)	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr.  <b>With</b>	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
2.	Comp. App. (AT) (Ins) No. 660 of 2021 & I.A. No. 1736 of 2021  (PH)	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer Deepayan Mandal	Shadab S Jan Prerana Wagh Nishit Dhruva A.K. Mishra

By order of Hon'ble Chairperson

-Sd/-

Registrar